

Central Administrative Tribunal
Principal Bench

RA 189/2000
in
OA 349/2000

New Delhi this the 2nd day of August, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).
Hon'ble Shri H.O. Gupta, Member(A).

S.K. Chawla,
A-105, Pandara Road,
New Delhi-110003.

... Applicant.

Versus

1. Union of India through
Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110011.
2. The Director General (Works),
Central Public Works Deptt.,
Nirman Bhawan,
New Delhi-110011.
3. The Secretary,
Union Public Service Commission,
Shahjahan Road,
New Delhi-110011. ... Respondents.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

RA 189/2000 has been filed by the applicant in OA 349/2000 praying for quashing and setting aside of the order dated 24.5.2000 (Annexure RA/1) and to allow the O.A.

2. In passing, it may be mentioned that in the prayer clause of the review application, the date of the final order in OA 349/2000 has been wrongly mentioned as 22.5.2000 instead of 24.5.2000 and certain personal particulars of the applicant have also been likewise omitted in the affidavit (Page-5).

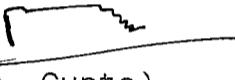
3. We have carefully perused the submissions made in the review application. The main ground taken is that

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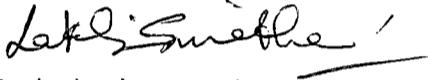
(10)

there was no question of constructive res judicata which question has been also referred to in the order dated 24.5.2000 and dealt with. In the review application, the applicant is only rearguing the same issues which have already been agitated in the O.A at the time of hearing.

4. As none of the grounds has been taken in the review application which falls within the provisions of Section 22(3)(f) of the Administrative Tribunals Act, 1985 read with the provisions of Order 47 Rule 1 CPC, RA 189/2000 fails and is rejected.


(H.O. Gupta)

Member(A)


(Smt. Lakshmi Swaminathan)

Member(J)

'SRD'